

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1546/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 22nd March, 2018.


Subj:- **Casual Leave along with headquarter leave permission.**

Ref:- Your Letter No.DII/2159/2018, dated 20.03.2018.

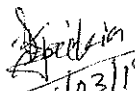
Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 21.03.2018, 22.03.2018 and 23.03.2018 along with headquarter leave permission w.e.f. the morning of 21.03.2018 till the evening of 25.03.2018 has been granted / ~~rejected~~.

Yours faithfully,

 22.3.18

JOINT REGISTRAR (VIGILANCE)


21/03/18